

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1104 OF 2019 IN APPEAL NO. 224 OF 2019 &
IA NOS. 805, 1106 & 1736 OF 2019

Dated: 18th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SKS Power Generation (Chhattisgarh) Ltd. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Lakshyajit Singh

Counsel for the Respondent (s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Anand K. Ganesan
Mr. Geet Ahuja for R-2

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-3 to R-5

Mr. Ravi Kishore
Ms. Rajshree Chaudhary for R-8

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **03.10.2019 (Thursday) at 4.00 pm.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mkj